

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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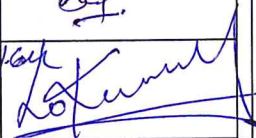
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.106/230/HDB/2017
NAME OF THE COMPANY	Neuland Health Sciences Pvt Ltd
NAME OF THE TRANSFEROR	Neuland Health Sciences Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of Y. SURYANARAYANA	counsel for petitioner	surya.corporate.lawyer@gmail.com 9849866556	
Lokesh Agarwal	Counsel for petitioner	CS Lokesh Agarwal@gmail.com 9760884008	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Meenakshi, JD O/o RD (SER)	JD	9444384521.	
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ORDER

Heard Shri Lokesh Agarwal, learned counsel for the Petitioner and Mrs. Shilpa, on behalf of Shri Y. Suryanarana, learned Counsel; and Mrs. S. Meenakshi, Jt. Director, Office of the Regional Director (SER) . The learned counsel for the Petitioner sought time to clarify the points raised. Post the case on 19.12.2017.



MEMBER (Tech)

Seshu



MEMBER (Judl)